

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 123

CP No.39/Chd/Chd/2021

IN THE MATTER OF:

Raghvir Singh Tiwana

...

Petitioner

Versus

Baba Resorts Private Ltd.

...

Respondent

Under Section: 241(1) and 242(4)

Order delivered on 05.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 09.08.2024.

Sd/-

Court Officer